

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.02.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 93 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	
2.	Comp. App. (AT) (Ins) No. 96 of 2021	Jalesh Kumar Grover Vs. Committee of Creditors of Akme Projects Ltd.	Abhishek Anand	
3.	Comp. App. (AT) (Ins) No. 97 of 2021	JJE Adornment Pvt. Ltd. Vs. Pingle Builders Pvt. Ltd. & Anr.	Shikhar Khare	
4.	Comp. App. (AT) (Ins) No. 99 of 2021	Power Finance Corporation Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd.	Deepak Khurana	
5.	Comp. App. (AT) (Ins) No. 100 of 2021	Kotak Mahindra Bank Ltd. Vs. Indian Speciality Fats Ltd.	Suresh Dutt Dobhal	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 874 of 2020	North Eastern Electricity Supply Company of Orissa Ltd. (Nesco) Vs. Supriyo Kumar Chaudhary, Resolution Professional & Anr.	Hasan Murtaza	Indranil Ghosh-R1
7.	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	

8.	Comp. App. (AT) (Ins) No. 995 of 2020	Sri Adinath Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
9.	Comp. App. (AT) (Ins) No. 994 of 2020	Sandhya & Co. Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
10.	Comp. App. (AT) (Ins) No. 996 of 2020	Jai Jinendra Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
11.	Comp. App. (AT) (Ins) No. 997 of 2020	Vijayalakshmi Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
12.	Comp. App. (AT) (Ins) No. 998 of 2020	V.S. Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
13.	Comp. App. (AT) (Ins) No. 999 of 2020	H.S. Syndicate Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
14.	Comp. App. (AT) (Ins) No. 1000 of 2020	Hemanth Mehta & Sons HUF Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
15.	Comp. App. (AT) (Ins) No. 1001 of 2020	Vipul Investment Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
16.	Comp. App. (AT) (Ins) No. 1002 of 2020	Hemanth & Co. Vs. V. Mahesh	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
17.	Comp. App. (AT) (Ins) No. 1015 of 2020	Oriental Coal Corporation Vs. Decore Exxoils Pvt. Ltd.	Bharat Gupta	Shivek Trehan

For Hearing

18.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
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12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

19.	Comp. App (AT) (Ins) No. 904 of 2020 Part Heard	Saurabh Kumar Tikamani Resolution Professional, Lanco Amarkantak Power Ltd. Vs. NRSKS Mines and Minerals Pvt. Ltd.	Aayush Mitruka	Nitin Chowdary Pavuluri
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

20.	Comp. App. (AT) (Ins) No. 449 of 2020 Part Heard	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
21.	Comp. App. (AT) (Ins) No. 504 of 2020 Part Heard	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury- R2 Ankur Mittal-R3
22.	Comp. App. (AT) (Ins) No. 746 of 2020 Part Heard	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1

Note: The Court will rise at 03:00 PM.

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**